

ITEM NOS.43 + 53

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30906/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 36970/2016 passed by the High Court Of Judicature At Allahabad)

GENDA LAL

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

(ONLY I.A. NO. 148164/2019 FOR RECALLING THE COURT'S ORDER DATED 11.09.2019 IN SLP(C) NO. 22358-59 OF 2019 TO BE LISTED)

WITH

SLP(C) No. 22358-22359/2019 (XI)

(ONLY I.A. NO. 148164/2019 FOR RECALLING THE COURT'S ORDER DATED 11.09.2019 TO BE LISTED BEFORE HON'BLE COURT

Diary No. 40197/2019

(FOR ADMISSION AND I.R. AND IA No. 186617/2019 - CONDONATION OF DELAY IN FILING AND IA No. 186622/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 186621/2019- EXEMPTION FROM FILING O.T. AND IA No. 186623/2019 - PERMISSION TO FILE ADDL. DOCUMENTS)

Date : 06-12-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s)

Mr. P.S. Narsimha, Sr. Adv.
 Ms. Aishwarya Bhati, AAG
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Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mrs. Alka Sinha, Adv.
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Mr. Shyam Diwan, Sr. Adv.
 Mr. Dinesh K. Garg, Adv.
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Mr. Chanakya Gupta, Adv.

Mr. D.K. Garg, AOR

Mr. Pulkit Manuja, Adv.

Mr. Ravindra Kumar, AOR

Mr. Siddharth Dave, Sr. Adv.

Mr. Susheel Tomar, Adv.

Ms. Jemtiben A.O., Adv.

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on Tuesday, the 28th January, 2020.

(R. NATARAJAN)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER